

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 132(ND)16**  
**CA. NO.**

**CORAM:**


**PRESENT: SH. R. VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016**

**NAME OF THE COMPANY:** M/s. Smt. Kiran Arora V/s. M/s. Kamdhenu Processors Pvt. Ltd.  
& ors.

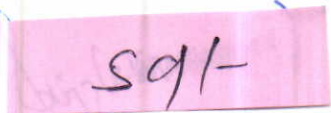
**SECTION OF THE COMPANIES ACT: 241/242**

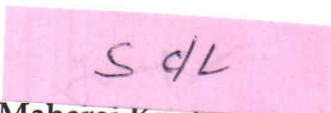
<u>S.NO</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Saurabh Kalie	Adv		Petitioner
2.	Palash Aggarwal	Adv		
1.	GP Madaan, Am.		21-3	
2.	IShaam Madaan, Am.			

**ORDER**

Learned counsel for the parties are present. Learned counsel for the petitioner seeks and is given one week's time to file the rejoinder, if any.

List on 03.11.2016.

  
**(R.Varadharajan)**  
**Member (Judicial)**

  
**(Maharaj Krishan Hanjura)**  
**Member (Judicial)**